

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 15 of 2010 &
I.A. No. 24 of 2010**

Dated: 12th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Hero Cycles Ltd. & Anr. ... Appellant
Versus
Punjab State Electricity Board & Anr. ... Respondents

Counsel for the Appellant (s) : Mr. Pandit Jindal & Mr. Rakesh Rao

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in the I.A. returnable on 09.04.2010. Dasti service is permitted.

Post the matter on **09.04.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**